Declaration of Assets and Liabilities

I, Vikas Kumar — I son/daughter/wife of Shri Rajendra Prasad ,

Aged 29 years, belonging to Bihar legislative assembly secretariat service and presently working as Assistant give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

(16)

Sr. No.		Self	Spouse Name(S) MONIKA KUMARI Negeting Dependant-1 Name SHREE RAJENDRA FRASAD(FATHER)		Dependant-2 Name SMT. DROPATI DEVI(MOTHER)	Dependant- Etc. Name	
(i)	Cash	Rs- 10000/-	5000/-	4000	6000	-	
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial	SBI SAVING A/CS Rs- 9584/ SBI e-RD deposit Rs - 2500/- per month	Bank Rs-	100000	30000		
	Companies	PPF - 196148/-					
(iii)	Bonds, Debentures and Shares in companies	-		-	-	-	
(iv)	Other financial	LIC POLICY HAVING			8		
	institutions, NSS, Postal Savings, LIC Policies, etc	YEARLY PREMIUM OF RS.26827 /-(SUM ASSURED - 500000/-) AND LIC POLICY HAVING		LIC POLICY OF SUM ASSU-RED 50,000/-	LIC POLICY OF SUM ASSURED 50,000/-		
(4)	Makes Vakisis	HALF YEARLY PREMIUM OF RS 1485 /-(SUM ASSURED- 50000/-)). POST OFFICE NATIONAL SAVING CERTIFICATE OF RS- 60000/ RD OF MONTHLY PREMIUM OF RS - 3000 /- and RS- 500 In Saving a/c in post office					
(v)	Motor Vehicles (details of make, etc.)	PULSAR 150DTS-I BIKE (DATE OF MANUFACTURING- 10/2019) HAVING REGISTERATION NO. BR01EN1462 and REGISTRATION DATE- 14.11.2019 Maruti Suzuki celerio car (DATE OF MANUFACTURING- 10/2017) HAVING REGISTERATION NO. BR01DF6515 and REGISTRATION DATE- 09.10.2017					
	Jewellery (give details of weight and value)	Almost 50 Gm of gold	60 gram of Gold arnament 150 gm of silver arnaments	40 Gm of Gold arnaments	60 gm of Gold arnaments 50 gm of silver arnaments	-	
	Other assets, such as values of claims / interests	-	-	-	निकारी क्रमा	-	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S) MONIKA KUMARI	Dependant-1 Name SHREE RAJENDRA PRASAD(FATHER)	Dependant-2 Name SMT. DROPATI DEVI(MOTHER)	Dependant-3 Etc. Name
(1)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	-				
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	-		Approx 1 and ¾ kattha at sriram ijari buxar Approx 1 kattha at lalganj buxar, And 1 kattha at gajadhar ganj buxar.	- 1	•
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-		House property at gajadhar ganj Buxar	-	
(iv)	Houses / Apartments, etc.	-		•	-	-
	- Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
v)	Others (such as interest in property)	-		•	-	-

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

-1	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 15.02,2022
a)	(i) Loans from Banks	SBI PAPL	
	(ii) Loans from financial institutions	-	126885/-
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	-	*
	(b) dues to departments dealing with supply of water	-	-
	(c) dues to departments dealing with supply of electricity	•	-
	(d) dues to departments dealing with telephones		

विकास कमार -

	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any	-	•
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	INCOME TAX RETUN FILED FOR ASSESMENT YEAR 2021-22 Income Tax including surcharge- 55222/- PAN NO DMRPK2017P	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	-	
	(iii) Sales Tax [Only in case of proprietary business]	-	-
	(iv) Property Tax	100 Sept	-

C. Personal Detail

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:-	В		(A	/B/C)					
								Service	2,
	B.S.	S Bil	nar Sec	cretaria	at Serv	rice etc)		
Home District :-									
	:-	:- M :- 0 :- B :- ADN (Full I B.S.	:- M (:- 0 6 :- B :- ADMINIST (Full Name B.S.S Bif	:- M (M/F) :- 0 6 0 :- B (A :- ADMINISTRATIVI (Full Name e.g. B. B.S.S Bihar Sec	:- M (M/F) :- 0 6 0 1 :- B (A/B/C) :- ADMINISTRATIVE CADR (Full Name e.g. B.A.SB B.S.S Bihar Secretaria	:- M (M/F) :- 0 6 0 1 1 :- B (A/B/C) :- ADMINISTRATIVE CADRE BLAS (Full Name e.g. B.A.SBihar Ad B.S.S Bihar Secretariat Serve:- BUXAR	:- M (M/F) :- 0 6 0 1 1 9 :- B (A/B/C) :- ADMINISTRATIVE CADRE BLAS PATN (Full Name e.g. B.A.SBihar Administ B.S.S Bihar Secretariat Service etc.:- BUXAR	:- M (M/F) :- 0 6 0 1 1 9 9 :- B (A/B/C) :- ADMINISTRATIVE CADRE BLAS PATNA (Full Name e.g. B.A.SBihar Administrative B.S.S Bihar Secretariat Service etc.) :- BUXAR	:- M (M/F) :- 0 6 0 1 1 9 9 3 :- B (A/B/C) :- ADMINISTRATIVE CADRE BLAS PATNA (Full Name e.g. B.A.SBihar Administrative Service B.S.S Bihar Secretariat Service etc.) :- BUXAR

I hereby declare that the above details are true to the best of my knowledge and belief. I also declare that I have undivided ancestral parental property and I am entitled for ¼ of this property . At present, the property belongs to my parent.

	Signature _ निकास कुमा					
	Name of Employee: VIKAS KUMAR .					
Place <u>: PATNA</u> Date: <u>15-02-2022</u> .	Designation: ASSISTANT . Department: BIHAR LEGISLATIVE ASSEMBLY SECRETARIATE					

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.